

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 101
CA No. 665/ND/2020
CP-147/(ND)/2020

IN THE MATTER OF:

DalHousie Holdings Ltd.

Vs.

Martin & Harris Pvt. Ltd.

....Applicant

....Respondent

Order under Section 59

Order delivered on 15.07.2021

Coram:

SHRI P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the Respondent

: Mr. H L TikuSrAdv,

Ms.Yashmeet

ORDER

CA No. 665/ND/2020:

Heard the submissions made by counsels for both parties. Let, this matter be listed before Regular Bench after four weeks.

Post this matter on **22.09.2021**.

Sd/-
K.K. VOHRA
MEMBER (T)

Sd/-
P.S.N. PRASAD
MEMBER (J)

Vaishali – 15.07.2021